

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1937  
ANSWERED ON:22.11.2010  
CHANGES IN RURAL DEVELOPMENT PROGRAMMES  
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**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government has effected basic changes in the rural development programme;
- (b) if so, the details thereof ;and
- (c) the extent to which these programmes have become effective and meaningful?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a) to (c): The Ministry of Rural Development is implementing various rural development programmes through State Governments and UT Administrations. The programmes of the Ministry are modified/revised as and when required with a view to ensuring better implementation of the programmes. For instance, the Sampurna Gramin Rojgar Yajana (SGRY) was replaced with the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) to statutorily provide 100 days of guaranteed wage employment in a financial year to every registered rural household whose adult members volunteer to do unskilled manual work on demand. Similarly, the Swarnjayanti Gram Swarajgar Yojana (SGSY) is now being restructured as National Rural Livelihood Mission (NRLM) with a view to implement it in a mission mode and time bound delivery of results. The Area Development programmes have been redesigned and combined in a programme called Integrated Watershed Management Programmes (IWMP). Accelerated Rural Water Supply Programme (ARWSP) is now changed into National Rural Drinking Water Programme (NRDWP).